

[Shri S. M. Banerjee]

warrant was likely to be issued against us. We sent letters from Jamshedpur to the Lok Sabha Secretariat but none of them reached here. I hope my friends will not meet with the same fate.

Mr. Speaker: If something has not been done earlier, he might bring it to my notice. Here I have got only this telegram.

Shri S. M. Banerjee: That is true. He sent a letter on the 12th and that letter has not reached the Lok Sabha Secretariat even today. This is happening to Members of Parliament who are inside jails.

Mr. Speaker: He might give it in writing. I will make enquiries about it. This telegram was received yesterday.

Shri U. M. Trivedi (Mandsaur): It is a patent fact. Why has this telegram been received only yesterday when they were arrested on the 6th?

Mr. Speaker: It might have been sent on the 6th and it might have reached here only on the 7th.

Shri U. M. Trivedi: You may kindly verify it.

Mr. Speaker: All right. I will do so.

Shri Tyagi (Dehra Dun): I was anxious to know the circumstances. They have volunteered to be arrested?

Mr. Speaker: Whatever it is, the information I have I have read out to you I cannot add anything. I find this telegram was sent on the 6th.

12.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FOURTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the

Fourth Report of the Committee on Private Members' Bills and Resolutions.

Shri Sonavane (Pandharpur): On a point of information, Sir, I would like like to know why such a long time is asked for the presentation of the Report and whether it was not visualised.....

Mr. Speaker: Order, order. The hon. Member is not following the proceedings.

Shri Sonavane: I want to know why so much time is asked for.

Mr. Speaker: Where has it been asked for? When has it been asked for?

Shri Sonavane: This motion is for the extension of time for the presentation of the Report.....

Mr. Speaker: No; something else has been presented. He says that he cannot catch my eye, but he does not give his ears to what is happening.

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BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, with your permission I rise to announce that in deference to your wishes and those of some hon. Members of the House, the Government have agreed to provide time for Short Duration Discussion on breakdown of power supply in Delhi to be raised by Shri Bishan Chander Seth, Shri Mani Ram Bagri, Shri Prakash Vir Shastri and Shri Hari Vishnu Kamath.

The discussion will take place tomorrow, Thursday, the 9th of August at 3:00 P.M.